

**HIGH COURT OF SIKKIM
GANGTOK**

No. V(13)/Confal/HCS/28

Date: 29.2.24

N-O-T-I-C-E

In continuation to the Notice bearing Nos. 6/HCS and 7/HCS dated 11.7.2023, relating to 4 (four) posts of Civil Judge-cum-Judicial Magistrate, the names of the following candidates have been accepted to appear for examination for the post of Civil Judge-cum-Judicial Magistrate (Grade-III) in the cadre of Sikkim Judicial Service (2022).

Sl. No.	NAME & ADDRESS
1.	Mr. Amrit Sharma, r/o Below District & Sessions Court, Gyalshing, Kyongsha, Sikkim
2.	Mr. Ashwin Upreti r/o Deorali Bazar, Gangtok, Sikkim
3.	Ms. Barkha Subba r/o Lower Thambong, Sombaria, Sikkim
4.	Ms. Sonu Hangma Subba, r/o Lower Burtuk, Helipad, Gangtok

By Order,


REGISTRAR